

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAIOA No.299/2017
MA No.278/2017

Dated this Thursday the 14th day of February, 2019

Coram: Dr. Bhagwan Sahai, Member (Administrative).
R. N. Singh, Member (Judicial).

1. Shri Manohar Chaloba Bandivadekar
S/o Late Chaloba Dhondiba Bandivadekar
Age 43 years, working as Postal Assistant,
residing at: Halkarni Phata,
Taluka Chandgad, Dist.Kolhapur-416 552.
...Applicant.

(By Advocate Shri R. B. Kadam).

Versus

1. Union of India through Secretary
Department of Posts,
Ministry of Communications & IT,
Dak Bhavan, Sansad Marg,
New Delhi-110 001.
2. The Chief Postmaster General,
Maharashtra Circle,
Mumbai-400 001.
3. The Postmaster General,
Goa Region,
Panaji-403 001.
4. The Senior Superintendent of
Post Offices,
Kolhapur District,
Kolhapur-416 003.

... Respondents.

(By Advocate Shri A. M. Sethna).

O R D E R (O R A L)
Per : R. N. Singh, Member (Judicial)

Present.

1. Shri R. B. Kadam, learned counsel for the applicant.
2. Shri Mohd. Navid Mulla, proxy counsel for

Shri A. M. Sethna, learned counsel for the respondents.

3. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA and MA. Permission is granted.

4. In view of the above, the OA and MA No.278/2017 are, dismissed as withdrawn.

5. No order as costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

v.

JW
15/2